

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.2553/2017

New Delhi this the 7th day of March, 2018

Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)

1. Amit Ranjan Chitranshi, aged 34 years,
S/o Shri Ashok Kumar Khare, Group 'A',
R/o T-213, 4th Block,
Rangoli Garden, MP Marg, aipur
2. Prashant Dubey, age 34 years, Group 'A',
S/o Shri Lakshmi Kant Dubey,
R/o CJ 27, Mahaveer Nagar,
Barmer, Rajasthan-344001
3. Vipul Gupta, age 31 years, Group 'A',
S/o Sh. Surendra Mohan Gupta,
Manager (T),
r/o F-1, Parvans Vihar Apartment,
Sector-9, Rohini, Dehi-85
4. Prashant Kumar Sinha, age 38 years, Group 'A',
s/o Sh. Chandra Bhushan Singh,
r/o Flat No.B-404, Sushma Elite Cross,
Ambala Road, Gazipur, Zinakpur,
SAS Nagar, Punjab

- Applicants

(By Advocate: Ms. Meenu Mainee)

Versus

National Highways Authority of India, through
Its Chairman,
G 5-6, Sector-10, Dwarka, New Delhi

- Respondent

(By Advocates: Mr. Manish K. Bishnoi and Mr. Devansh Srivastava)

O R D E R (Oral)

Justice Permod Kohli:

Ms. Meenu Mainee, learned counsel appearing for the
applicants, seeks to withdraw the OA. Dismissed as withdrawn.

(K.N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

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